

(b) whether any policy, time frame and well formulated scheme has been prepared therefor,

(c) whether any review has been conducted about the popularity and acceptability of such programmes, and

(d) if so, the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA) (a) The educational programmes telecast by Doordarshan specially for students consist of higher educational programmes prepared by University Grants Commission (UGC programmes) for college level students and school syllabus oriented programmes meant for school going children (STV programmes)

During 1989, 1981 programmes were telecast in English and 1340 in Hindi. The duration of each UGC programmes was one hour and that each STV programmes in English and Hindi was 20 minutes

(b) Yes Sir. The policy is to enrich and supplement the subjects included in the Educational Curriculum of the States and universities in the country. STV programmes are formulated in consultation with the Educational Departments of the State Governments. UGC programmes are planned and produced under the Commission's own supervision.

(c) No such specific review has been carried out by Doordarshan.

(d) Does not arise.

### **Opening of Branches of State Bank of India in Rajasthan**

8397. PROF. RASA SINGH RAWAT: Will the Minister of FINANCE be pleased to state

(a) the total number of branches of the State Bank of India (SBI) in Rajasthan, district-wise,

(b) the location thereof,

(c) the total number of employees working therein and the number of those who are permanent and temporary, separately,

(d) whether Government propose to set up more branches of the Bank in the State in near future,

(e) if so, the details thereof,

(f) whether Government have received any proposal from the SBI to set up its branches in commercial and industrial towns such as Vijay Nagar in Ajmer district, and

(g) if so, the time by which decision is likely to be taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI) (a) and (b) As on 31.3.1990, 153 branches of State Bank of India were functioning in Rajasthan State. The districtwise location of these branches are indicated in the statement below.

(c) Data reporting system of State Bank of India does not generate information in the manner asked for. However, as per information available with the bank there are 3092 employees of State Bank of India working in Rajasthan.

(d) to (g) The previous Branch Licens-

ing Policy (1985-90) came to an end on 31 3 1990. The new Branch Licensing Policy has not been finalised by Reserve Bank of India so far. 14 has not been issued under the previous Branch Licensing Policy for the State of Rajasthan are pending with State Bank of India for utilisation and Reserve Bank of India has extended the validity period for these licences, upto 30 9 1990. State Bank of India has further reported that it has submitted applications to Reserve Bank of India for opening branches at Vijay Nagar and some other centres in District Ajmer. These applications would be examined by RBI on merits.

**STATEMENT***Ajmer*

- 1 Ajmer
- 2 Andheri Deori
- 3 Baghera
- 4 Beawar
- 5 Beawar Evening branch
- 6 Digg, Bazar
- 7 Ajmer
- 8 Kadera SAB
- 9 Kekri ADB
- 10 Khawas SAB
- 11 Loco Workshop Ajmer
- 12 Machine Tools Corporation of India Limited Ajmer
- 13 Madanganj Kishangarh
- 14 Nasirabad Ajmer and Prithviraj Marg Ajmer

*Alwar*

- 1 Ajabpura
  - 2 Alwar
  - 3 Aryanagar Alwar
  - 4 Baletu SAB
  - 5 Behrod ADB
  - 6 Bhiwadi
  - 7 Itarana
  - 8 Kherli
  - 9 Kotkasim
  - 10 Matsya Industrial Estate Alwar
  - 11 Rajgarh ADB and Ramgarh ADB (Rajasthan)
- Banswara*
- 1 Banswara
  - 2 Chanduji Ka Gada SAB and Kushalgarh ADB
- Barmer*
- 1 Barmer City
  - 2 Gudhamalani ADB
- Bharatpur*
- 1 Ballabgarh Rajasthan
  - 2 Bharatpur
  - 3 Bhusawar ADB
  - 4 Brahambad

- |    |                                       |     |                               |
|----|---------------------------------------|-----|-------------------------------|
| 5. | Deeg ADB                              | 2.  | Chittorgarh and Nimbahera ADB |
| 6. | Gopalgarh SAB                         |     | <i>Churu</i>                  |
| 7. | Nadbai ADB                            | 1.  | Churu                         |
| 8. | Nithar SAB and Thoon SAB              | 2.  | Ratangarh and Sujangarh       |
|    | <i>Bhilwara</i>                       |     | <i>Dholpur</i>                |
| 1. | Asind ADB                             | 1.  | Dholpur ADB                   |
| 2. | Bhilwara                              | 2.  | Tasimo                        |
| 3. | Bhilwara Evening Branch               |     | <i>Dungarpur</i>              |
| 4. | Hurda ADB                             | 1.  | Chundawara SAB                |
| 5. | Mandalgarh ADB                        | 2.  | Dungarpur and Jethana         |
| 6. | Patan SAB                             |     | <i>Ganganagar</i>             |
| 7. | Raila and Dhamaniya SAB               | 1.  | Bajoowala SAB                 |
|    | <i>Bikaner</i>                        | 2.  | Baramsar SAB                  |
| 1  | Arjansar                              | 3.  | Chhani Bari ADB               |
| 2. | Bikampur SAB                          | 4.  | Hanumangarh ADB               |
| 3. | Bikaner City                          | 5.  | New Mandi Hanumangarh         |
| 4  | Gangashahr Road Bikaner               | 6.  | Raisingh Nagar ADB            |
| 5. | Jaimalsar SAB and Sadulganj Bikaner   | 7.  | Rawla Mandi SAB               |
|    | <i>Bundi</i>                          | 8.  | Sadulshahr                    |
| 1. | Arnetha                               | 9.  | Sriganganagar                 |
| 2. | Bundi and Jawahar Sagar Khadi-<br>pur | 10. | Srikanpur ADB                 |
|    | <i>Chittorgarh</i>                    | 11. | Suratgarh and Leelawali SAB   |
| 1. | Chhoti Sadari ADB                     |     | <i>Jaipur</i>                 |
|    |                                       | 1.  | Bagru                         |

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2.	Bajaj Nagar Jaipur	3.	Jalore and Morscen SAB
3.	Bhainsawa		<i>Jhalawar</i>
4.	C Scheme Jaipur	1.	Aklera ADB
5.	Dausa	2.	Jhalawar and Sareri SAB
6.	Hawa Sarak Sodala Jaipur		<i>Jhunjhunu</i>
7.	Jaipur	1.	Jhunjhunu
8.	Jaipur Cantt.		<i>Jodhpur</i>
9.	Jaipur South	1.	Army Cantonment Area Jodhpur
10.	Kanwarnagar Jaipur	2.	Bilara ADB
11.	Loonyawas SAB	3.	Gangani SAB
12.	Malaviyanagar Jaipur	4.	Indian Air Force Station Jodhpur
13.	New Central Revenue Building Jaipur	5.	Jodhpur
14.	Sambhar Lake	6.	Jodhpur City
15.	Sanganer	7.	Kharia Khangar
16.	Sindhi Colony Bani Park Jaipur	8.	Luni SAB
17.	Tonk Road Jaipur	9.	Osian
18.	Transport Nagar Jaipur	10.	Rul-Ka-Bagh Jodhpur
19.	Vidyadhar Nagar Jaipur and Vishwakarma Industrial Estate Jaipur	11.	Railway Station Jodhpur
		12.	Shastri Nagar Jodhpur
		13.	U.I.T. Jodhpur and Jeloo Gagri
	<i>Jaisalmer</i>		
1.	Jaisalmer and Nehdai SAB		<i>Kota</i>
	<i>Jalore</i>	1.	Aditya Nagar Morak
1.	Devara ADB	2.	Atru ADB
2.	Ahore	3.	Kota

4. Kota ADB and Ladpura Kota  
*Nagaur*

1. Ladnun

2. Makrana and Nagaur

*Pali Marwar*

1. Falna

2. Pali City Evening Branch

3. Pali Marwar

4. Rani

5. Sojat Industrial Area and Sumorpur

*Sawai Madhopur*

1. Hindaun City and Man Town

*Sikar*

1. Reengus and Sikar

*Sirohi*

1. Abu Road

2. Basantgarh Jaykaypuram

3. Mount Abu

4. Posaliya SAB and Sirohi

*Tonk*

1. Newal Industrial Area and Tonk

*Udaipur*

1. Badgaon ADB

2. Bhawana (Girwa) Udaipur

3. Udaipur

4. Rajasthan

5. Udaipur City Rajasthan

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**Tea Export**

8398. PROF. RASA SINGH RAWAT:  
Will the Minister of COMMERCE be pleased to state:

(a) the details of the tea exporting companies and agencies and the quantity of tea exported by them every year;

(b) the procedure adopted by Government while granting permission to these companies for export of tea;

(c) whether any concession has been granted in respect of export of tea to any particular country; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI AR-ANGIL SHREEDHARAN): (a) As on date there are 606 firms/companies holding valid licences as exporters of tea. The total quantity of tea exported during the last three years is given below:—

Year	Quantity Exported (Million kgs.)
1	2
1987-88	207.57
1988-89	208.82
1989-90 (E) Estimated	202.81

(b) Any exporter of tea from India has to